

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.240
CP/13(AHM)2023

Proceedings under Section 272(5) of Co. Act, 2013

IN THE MATTER OF:

Jackson Real Estate Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 02/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Ms. M.A Gogia, Adv.
For the Respondent	:
For the Income Tax	: Ms. Maithali Mehta, Adv.
For the ROC	: Ms. Rupa Sutar, Deputy ROC

ORDER

The counsel appearing for the Income Tax has no objection to this application. However, no report has been received from the office of the RoC and RD.

Representative of RoC Ms.Rupa Sutar seeks last opportunity to file the report.

Re-list on-27.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)